

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF NOVEMBER 2022**

Sl. No.	Nature	Opening balance as on 01.11.2022	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 30.11.2022	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	61	0			0			0	0	61	0
2	WA	669	56			56			94	94	631	0
3	WPC	10297	792		2	794			584	584	10507	20
4	WPL	1078	8	1		9	1		5	6	1081	27
5	WPS	17985	1236	6		1242			1151	1151	18076	0
6	WPT	681	20	1		21			13	13	689	0
7	WPCR	2636	91	1		92	1		19	20	2708	0
8	WPPIL	302	18			18			12	12	308	1
9	WP 227	1634	83	7		90	2		104	106	1618	9
10	WPHC	4	2			2			3	3	3	0
A	TOTAL (1 to 10)	35347	2306	16	2	2324	4	0	1985	1989	35682	57
1	FA	2980	16	9		25	1		21	22	2983	5
2	FAM	381	2	9		11	1		22	23	369	4
3	FA(MAT)	290	38	2	1	41			3	3	328	0
4	SA	5521	58	9	1	68			21	21	5568	13
5	MA	323	8			8			1	1	330	0
6	MAC	8715	194			194			97	97	8812	26
7	CR	299	12			12			15	15	296	1
8	MCC	775	76	1		77	1		83	84	768	0
9	COMP APPEAL	3	0			0			0	0	3	0
10	COMP PET	15	0			0			0	0	15	0
11	EP	2	0			0			0	0	2	0
12	TPC	115	23	1		24			15	15	124	0
13	CONT	2254	161			161			116	116	2299	1
14	ITA	4	0			0			0	0	4	0
15	ARBA	212	3	1		4			3	3	213	1
16	ARBAP	8	0			0			1	1	7	0
17	ARBR	43	2			2			4	4	41	0
18	TAXC	184	1			1			0	0	185	0
19	REVP	203	23			23			14	14	212	0
20	CVLREF	0	0			0			0	0	0	0
B	TOTAL (1 to 19)	22327	617	32	2	651	3	0	416	419	22559	51
	TOTAL (A+B)	57674	2923	48	4	2975	7	0	2401	2408	58241	108
MAIN CRIMINAL CASES												
1	CRREF	6	0			0			2	2	4	0
2	CRA	15763	227	1		228	3		139	142	15849	72
3	CRR	5974	126	4		130	4		136	140	5964	27
4	MCRC	1106	1151			1151	2		815	817	1440	0
5	MCRCA u/s 438 CrPC	287	180			180			125	125	342	0
6	CONTR	5	0			0			0	0	5	0
7	CRMP	4876	209	4		213	4		118	122	4967	3
8	TPCR	31	1			1	1		1	2	30	0
9	ACQA	3051	53			53			11	11	3093	10
C	TOTAL (1 to 9)	31099	1947	9	0	1956	14	0	1347	1361	31694	112
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		88773	4870	57	4	4931	21	0	3748	3769	89935	220
PENDENCY INCREASE/DECREASE		88773	INCREASE (+1162)								89935	

Over 5 Years Pendency as on 01.11.2022	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.10.2022	Over 5 Years Decrease Pendency during the month
22775	27	220	22582	-193

(K. VINOD KUMAR)
REGISTRAR (JUDICIAL)